

Fact-sheet on enforcement related issues for the State/UT

S. No.	Subject	Information
1.	Name of State/UT	Mizoram
2.	State Population as per census 2011	10,91,014
3.	No. of Districts in the State/UT	8
4.	Name and Designation of the Food Safety Commissioner	Name: H.Lalengmawii IAS Designation: Secretary, Health & Family Welfare Department and Commissioner food Safety
5.	Contact details & e-mail	Address: Health & Family Welfare Department, Dinthar, Aizawl, 796001 Tel: 0389-2313721 Fax: Email: mizoramfoodsafetycommissioner@gmail.com comsecymiz@gmail.com
6.	Name of Nodal Officer and contact details	Name: Address: Tel: Fax: Email:
7.	Number of DO	Full Time: Part Time: 3
8.	Number of AO	8
9.	Number of FSO	Full Time: 2 Part Time: 8
10.	Status of State Food Laboratories	Total Number- Nil Number of functional laboratories-
11.	Number of Food Analyst	Nil
12.	No. of State labs that are NABL accredited	Nil
13.	Food Business Units licensed till date	Online: 110 Offline: Nil
14.	Food Business Units registered till date	Online: 500 Offline: Nil
15.	Status of Online (FLRS) license/Registration in districts of States/UTS	
a	No. of Districts issuing license/registration ONLINE only	License- 7/8 Registration- 8/8
b	No. of Districts issuing license/registration PARTIALLY ONLINE	Nil
c	No. of Districts issuing license/registration OFFLINE (MANUALLY)	Nil
16.	Whether State level Advisory Committee is re-constituted (SLAC)	No
17.	Whether District level Advisory Committee is re-constituted (DLAC)	No

18.	Whether Appellate Tribunal is operational?	No
ANNUAL FOOD TESTING REPORT OF ENFORCEMENT SAMPLES (2018-2019)		
19.	Number of food samples collected	Nil
20.	Number of food samples analyzed	Nil
21.	Number of food samples found adulterated, unsafe, substandard and misbranded	Nil
22.	Number of cases launched against FBOs	Adjudications- Criminal Court-
23.	Details of Adjudications	No. of Cases disposed-
		No. of cases in which - penalty is imposed
		Amount of Penalty raised-
24.	Details of Criminal cases	No. of cases convicted-
		No. of cases Acquittal-
		Amount of Penalty raised-